

में ३.५ प्रतिशत चर्बी और ८.५ प्रतिशत चर्बी रहित पदार्थ ।

केन्द्रीय डेरी में विभिन्न अस्वयाश्रों में दूध का दोबारा परीक्षण किया जाता है जैसे इकट्ठा करने के समय, संवयन के समय, प्रक्रिया के समय, बोतल में भरने के समय और बोतल में भरे दूध की शांत भण्डार में रखने के समय । ऐसा कोई दूध स्वीकार नहीं किया जाता जो शुद्ध खाद्य पदार्थ सम्बन्धी नियमों के स्तर पर पूरा न उतरता हो । वास्तव में दिल्ली दुग्ध योजना ने अपने खास स्तर निर्धारित किए हुए हैं जो शुद्ध खाद्य पदार्थ सम्बन्धी नियमों के अन्तर्गत बने स्तरों से भी ऊंचे हैं । ये स्तर नीचे दिये गये हैं :-

चर्बी प्रतिशत चर्बी-रहित-
पदार्थ प्रतिशत

भस का दूध .	६.१-६.३	६.१-६.२
टोन्ड दूध	३.०-३.१	८.६-८.७
गाय का दूध ३.५ से कम नहीं	८.६-८.७	

ऊपर लिखे स्तरों पर पूरी तरह से अमल किया जाता है और ऐसा दूध बेचने की इजाजत नहीं होती जो इन स्तरों पर पूरा नहीं उतरता ।

Transport Cooperative Societies

{ Shri Kapur Singh:
128. { Shri Krishnapal Singh:
{ Shri Gulshan:

Will the Minister of Transport be pleased to state:

(a) the number of registered transport cooperative societies in different States;

(b) the number of such societies of Scheduled Castes and Scheduled Tribes;

(c) whether any special facilities are being given to the societies of Scheduled Caste people; and

(d) if so, the details thereof?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) 826 as at the end of June, 1962.

(b) The information required is being collected and will be laid on the Table of the Sabha as soon as it is available. However, 4 such societies were registered during the last three years.

(c) No.

(d) Does not arise.

Agricultural Societies

129. { Shri Kapur Singh:
{ Shri Gulshan:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) the number of registered agricultural societies in various States;

(b) the number of such societies run by Scheduled Caste and Scheduled Tribe people;

(c) whether any financial or other help is being given by Government to these societies; and

(d) if so, the details thereof?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra):

(a) A statement showing the number of agricultural cooperative societies in the various states of the country as on 30-6-1962 is laid on the Table of the House;

(b) Cooperative societies are not classified on the basis of caste and as such the number of societies run by Scheduled Caste and Scheduled Tribe people is not available;

(c) Yes, assistance is given to certain types of agricultural cooperative societies.

(d) A statement is laid on the Table of the House. [Placed in the Library. See No. LT-1838/63].